

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF **NEERU COTTON PRIVATE LIMITED**

1.	Name of corporate debtor	NEERU COTTON PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	12/12/2012
3.	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies, Gujarat, India under the Companies Act, 1956
4.	Corporate identity number / limited liability identity number of corporate debtor	U18101GJ2012PTC072962
5.	Address of the registered office and principal office (if any) of corporate debtor	1719, Dhobhi Ni Khadki, Kapadiwad, O/s Raipur Gate, Ahmedabad, Gujarat- 380001
6.	Date of Closure of Insolvency Resolution Process	02nd September, 2019
7.	Liquidation commencement date of corporate debtor	03rd September, 2019 (Date of receipt of order 25 th Sep, 2019)
8.	Name, and the registration number of the Insolvency Professional acting as a liquidator	Name: Sunit Jagdishchandra Shah IPReg.No-IBBI/IPA-001/IP-P00471/2017-18/10814
9.	Address and Email of the liquidator as registered with the Board.	Address: 303, 3 rd Floor, Abhijeet-1, Opp. Bhuj Mercantile Bank, Mithakhali Six Roads, Navrangpura, Ahmedabad-6 Email Id: sunit78@gmail.com
10.	Address and Email to be used for correspondence with the liquidator.	Address: 303, 3 rd Floor, Abhijeet-1, Opp. Bhuj Mercantile Bank, Mithakhali Six Roads, Navrangpura, Ahmedabad-6 Email Id: cirpncpl@gmail.com
11.	Last Date for Submission of Claims	25 th October, 2019

Notice is hereby given that the Hon'ble National Company Law Tribunal Ahmedabad Bench has ordered the commencement of liquidation of the **NEERU COTTON PRIVATE LIMITED** on 03rd September, 2019.

The stakeholders of **NEERU COTTON PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 25th October, 2019, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

The Prescribed forms could be downloaded by visiting the website :- <http://ibbi.gov.in/downloadform.html> (Forms under the Insolvency and Bankruptcy Board of India (Liquidation process) Regulations, 2017)

Submission of false or misleading proofs of claim shall attract penalties.

Date:-28th September , 2019

Place:-AHMEDABAD


SUNIT JAGDISHCHANDRA SHAH
Liquidator of NEERU COTTON Private Limited